

**Declaration of Assets and Liabilities**

Year 2022-23

I, NISHA NAYAN, son/daughter/wife of RAJA RAM,  
 aged 27 years, belonging to BIHAR LEGISLATIVE ASSEMBLY  
 service and presently working as ASSISTANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

श्री राजीव  
 3  
 15/2/23

2000  
 16/2/23

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 3,23,000/- INSB ₹ 1,61,000/- PPF INSB ₹ 40,000/- FD INSB, ₹ 40,000/- In HDFC ₹ 30,000/- In BOI				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	₹ 10,00,000/- ABC ₹ 45,027/- Annual for LIC				
(v)	Motor Vehicles (details of make, etc.)	Scooty - Proxima BSVI				
(vi)	Jewellery (give details of weight and value)	100g Gold				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Nisha Nayon

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (c)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*D. Sh. Nayan*

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 31,626/- Paid. BPPPN6951J-PAN No.	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110164056707

Gender :-

F (MF)

Date of Birth :-

25 09 1995 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SHEIKHPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .....

*Nisha Nayan*

Name of Employee: .....

NISHA NAYAN

Designation: .....

ASSISTANT

Department: .....

BIAS

Place: .....

PATNA

Date: .....

14.02.2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Nisha Nayan*